

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 891/2016

SANJEEV JAIN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
WITH
Crl.A. No. 892/2016 (II)

Respondent(s)

Date : 14-12-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. Raghunath, AOR
Mr. Kamal Pundir, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. A. Raghunath, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 891/2016

Sole respondent has been served but no one has put in appearance.

It is verified by the Registry that the Id. Advocate-on-record, Mr. V.K. Tiwari is not caveator in this matter.

Crl.A. No. 892/2016

Await certificate of service of respondent No.1 from the High Court. Reminder be issued.

Respondent Nos.2 to 4 are duly represented.

List again on 7.2.2018.

KAPIL MEHTA
Registrar
14.12.2017

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